members of the Consortium endorsed | the World establishment of durable peace in the subcontinent. Bank's assessment that India would need fresh Government are keeping a close watch over the assistance of \$ 1100 million. For the year 1971-72. situation.

members simi- I larly endorsed India's requirements of new commitment of assistance for \$ 1150 million. ACCOMMODATION FOR MARRIED MILITARY As against the indication cf assistance for \$945 million for 1970-71. Agreements have been signed to the extent ol \$909 million, and for the year 1971-72 indications were given for assistance of \$ 1027 million and Agreements were signed for \$ 768 million.

39

#### FOREIGN EXCHANGE RESERVE

456. SHRI SUNDAR MAN! PATEL: Will the Minister of FINANCE be pleased to state :

(a) the position of India's foreign ex change reserve as on the 1st July, 1972; I and

(b) how does it compare with our foreign exchange reserve position during the cor responding period last fear?

THE MINISTER OF FINANCE (SHRI Y. B. CHAV-VN): (a) and (b) India's foreign exchange reserves including Gold and SDRs were Rs. 846 crores on 1st July, 1972 compared with Rs. 787 crores as on 1st July, 1971. The figure for 1972 includes fresh allocation of SDRs on 1st January, 1972, amounting to Rs. 74.7 ci ores.

It mis TO SECURE ARMS BY PAKISTAN

\*457. SHRI SIT ARAM KESRI : Will the-Minister of DEFENCE be pleased to state:

(a) whether Government are aware of Pakistan's efforts to secure more arms aid from the CENTO countries ; and

(b) if so, the Government's reaction i!, i reto?

THE MINISTER OF DEFENCE (SHRI FAGJFVAN RAM): (a) Yes. Sir.

(b) Arms aid to Pakistan by CENTO countries would not be conductive to

# PERSONNEL

to Questions

\*458. SHRIMATI LAKSHMI KUMARI CHUN DA WAT SHRIMATI SITA DEVI.

#### SHRI GANESH LAL MALI:

# SHRIMATI SAVITA BEHEN:

Will the Minister of DEFENCE be pleased to slate :

(a) whether it is a fact that Married Officers and other ranks of the Armed Forces entitled to accommodation are not being provided with cent per cent Government accommodation at family stations: and

(b) If so, the details of the steps !.hat Government are taking to mitigate hardship of the married Officers and J a wans?

THE MINISTER OF DEFENCE (SHRI JAGJ1VAN RAM): (a) and (b) A Statement is laid on the Table of the Sabha.

#### STATEMENT

(a) It is a fact that it has not been feasible to provide all entitled Armed Forces personnel, officers, including with Government accommodation at family stations ;

(b) Efforts are being made to make good the deficiencies of Married Accommodation by new constructions. In the meantime, following steps have been taken to miti-hardship of Officers and Jawans :---

(i) Government have hired private accommodation at selected stations for allotment to Married Officers and other entitled Armed Forces personnel.

(ii) Officers are permitted to hire married accommodation on their own and

to claim reimbursement of the difference between approved rent of the accommodation and the rent that would have been recovered from the officer had he occupied Government accommodation.

(iii) JCOs and ORs of the Army and equivalents in the Navy and Air Force arc also allowed to hire Married Accommodation and claim compensation in lieu of quarters.

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भारत-पाक युद्ध में प्रपंग हुए सैनिक
* 4 5 9. थी पीताम्बर दास :
श्री जगदम्बी प्रसाद यादव :
श्री प्रेम मनोहर :
डा० माई महावीर :
श्री ना० क० कोजयलकर :
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गया रक्षा मंत्री 14 मार्च, 1972 को राज्य सभा में प्रतारांकित प्रथ्न संख्या 5 के दिये गये उत्तर को देखेंगे और यह बनाने की कृषा करेंगे कि 1971 के भारत-पाक युद्ध में कितने सैनिक प्रषंग हुए, उनमें ने किननों का पुनर्बास हो चुका है ग्रोर केष का कब तक पुनर्वास हो जायेगा।

# SOLDIERS DISABLED IN INDO-PAK WAR

459. SHRI PITAMBER DAS: SHRI J. P. YADAV.SHRI PREM MANOHAR: DR. BHA1 MAHAVIR: SHRI N. K. SHEIWALKAR-.

Will the Minister of DEFENCE be pleased to refer to the reply to Unstarred Question No. 5 given in the Rajya Sabfaa on the 14th March, 1972 and stale the number of soldiers disabled during 1971 )ndo\*Pak war. how many of them have been rehabilitated and by when the rest (if them will be rehabilitated 7]

रक्षा मंत्री श्री जगजीवनराम : उन कामिको को जो कि 1971 के भारत-पाक युद्ध में घायल हुए थे, अभी तक अझतत्वाओं के कारण सेवामुक्त नहीं किया गया है क्योंकि या तो उनकी चिकित्सा चल रही है या वे विमारी के कारण अवकाण पर हैं। वे बदस्तूर सैनिक सेवा में हैं, और अपने पूरे बेतन तथा भने प्राप्त कर रहे हैं। सेवा मुक्त होने पर उनकी असमर्थता के प्रनुरूप उन्हें पिंशन दी जायगी। तथापि इसी बीच में उनसे, हरेके से व्यक्तिगत रूप से सम्पर्क करके, उनके पूत-व्यंवस्थापन के संबंध में उनकी अणकता के प्रनुरूप उप-युक्त प्रारम्भिक कार्य प्रारम्भ कर दिया गया है। इससे पूर्व कि युद्ध में प्रजक्त हुए कार्मिक सेवा करने में प्रस-मर्थता के ग्राधार पर मेवा मुक्त हो सरकार उनके पुत-व्यंवस्थापन होने में सहायता देने का इरादा रखती है।

t[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : The personnel wounded in the 1971 Indo-Pak war have not so far been discharged from service on account of disabilities, since they are ?iill vindergoing medical treatment or are on sick leave. They continue to be in military service and draw their full pay and allowances. In the event of their being discharged, they will be granted pensions according to the degree of their disablement. Preparatory wort, however, is being done in the meantime by contacting then\* individually in order to decide the appropriate mode of rehabilitation for each of them, suited to his disability. Government intend to assist in the rehabilitation of the war disabled military personnel before they are invalided out of service.]

# ALLOCATION OF FUNDS FOR DEFENCE HY Pakistan

-460. SHR1MATI SUMITRA G. Klil-KARNI: Will the Minister of DEFENCE be pleased to state :

la) whether Government are aware th\t the Government of Pakistan have allocated large funds for building up its defence line; and

ih) if so. the reaction of the Government of India thereto ?

ft ] English translation.